NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 109/397-398/NCLT/AHM/2016 (New) CP No. 77/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.07.2017</u>

Name of the Company:

Pinakin Kharwar

V/s.

Rudraksh Synthetics Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

PINAKIN KHARWAR

Mr. RAHUL GAJERA FOY. MY. S. SURIYANARAYANAN' (ADVOCATE)

Learned Advocate Mr. Rahul Gajera i/b S. Suriyanarayanan present Petitioner. None present for Respondent.

Order reserved.

Dated this the 5th day of July, 2017.